

Notice is issued to applicant
on 04-12-93

ms



Per Tribunal

Date: 14/11/94

Applicant in person / by Non-frequent
Advocate / Respondent by *in 82/26/2001*
Council.

The matter adjourned to 21/11/94
for AH

J. Guinard
Dy. Registrar

Per Tribunal

Date: 21/11/94

Applicant in person / by
Advocate / Respondent by
Council.

The matter adjourned to 21/11/94
for AH

J. Guinard
Dy. Registrar

Dated 4.2.94

None for the parties.

The applicant has not
been present for the last four
hearings. The application is
dismissed in default of appearance.
of the applicant.

Re,
@
2/2

M. Kolhatkar

(M.R. Kolhatkar)
M (A)

Wm L

(M.S. Deshpande)
Vc

4/4/94
Order/Judgement despatched
to Applicant/Respondent (s)
on 8/4/94
20/11/94